

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999/13411/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu,
Assam.

Dated Guwahati the 16th December, 2022.

Sub: **Winter vacation with Station leave permission.**

Ref:- Your letter No.DJKA/2022/11504 dtd 13.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **winter vacation from 26.12.2022 till 31.12.2022 along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2022 till the morning of 02.01.2023**, before Court hours.

Further, the senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/1999/13412-13413/A, dated 16-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
Sd/-